

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.12.2018

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.243/ BB/2018	For admission	Sec 7 of I&B code	M/s Pridhvi Asset Reconstructio n & Securitisation Company Ltd	Cyril Amarchand Mangaldas	M/s Sagar power (Neerukatle) Pvt Ltd	

SL. NO. NAME (IN CAPITAL)
& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s:

SHARAN A. KUKREJA
SIDDHARTH TIWARY
SINDHU S RAO
FOR CYRIL AMARCHAND MANGALDAS

PETITIONER

Sid

RESPONDENT/s:

K. DUSHYANTHA KUMAR
9341 223932

RESPONDENT

Dushyanta

ORDER

Heard Shri Sharan A.Kukreja, Shri Siddharth Tiwary and Ms. Sindhu S.Rao, learned Counsels for Petitioner; Shri K.Dushyantha Kumar, learned PCS for Respondent.

The learned PCS for Respondent has filed vakalath on behalf of Respondent and requested time to file objections.

At the request, post the case on 19/12/2018.

Ashok

MEMBER (T)

Vijay

MEMBER (J)

sana

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